

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 11907 of 2014

(Arising out of OIA-34-35/2014/CUS/COMMR-A-/KDL dated 10/02/2014 passed by Commissioner of CUSTOMS-KANDLA)

C.C.-Kandla

Custom House, Near Balaji Temple, Kandla, Gujarat

VERSUS

.....Appellant

D P Logistics Pvt Ltd

214, 2nd Floor, Golden Arcade, Zero Point, Mundra, Kutch, Gujarat

.....Respondent

APPEARANCE

Shri Vijay G Iyengar, Assistant Commissioner (AR) appeared for the Appellant

None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 21.02.2023

DATE OF DECISION: 21.02.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11906 of 2014.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**

Geeta